

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3012
ANSWERED ON:20.03.2007
B. ED. EDUCATION IN UNIVERSITIES
Narhire Smt. Kalpana Ramesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Universities in the country allowed by the University Grants Commission to impart B. Ed. Education, State- wise and University-wise; and

(b) the criteria fixed for allowing to provide B. Ed. education?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a): Universities are autonomous institutions and enjoy autonomy in accordance with the provisions of their respective Acts for conducting academic and administrative affairs and hence, do not require prior approval of the UGC for starting any UGC specified degree courses. However, the statutory Council for B.Ed. Course, the National Council for Technical Education (NCTE) prescribes the norms for admission to this course.

(b): Any institution intending to offer a course or training in teacher education is required to submit application in prescribed form to the Regional Committee of the NCTE having jurisdiction over the State in which the institution proposes to start the teacher education course. The detailed criteria for grant of recognition is laid down in Sections 14 and 15 of the NCTE Act, 1993, NCTE Rules, 1997 and NCTE Regulations dated 27th December, 2005 notified vide Notification No.8 published in the Gazette of India Extraordinary, Part III, Section 4 on the 13th January, 2006.